## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 59 OF 2014 & IA NO. 111 OF 2014 AND APPEAL NO. 120 OF 2014

Dated: 02<sup>nd</sup> May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of:

Madhya Pradesh Power Generating Co. Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra

Mr. Manoj Kr. Sharma for R-2

Ms. Garima Srivastava Ms. Gargi Srivastava

for Mr. Rajiv Srivastava for R-2

Mr. G. Umapathy Ms. R. Mekhala

Mr. Aditya Singh for MPPMCL/R.5

Appeal No. 120 of 2014

In the matter of:

M. P. Power Management Co. Ltd. .... Appellant(s)

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Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Ms. R. Mekhala Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra Mr. Manoj Kr. Sharma for R-2 & 3

Ms. Garima Srivastava Ms. Gargi Srivastava for Mr. Rajiv Srivastava for R-2

Mr. M.G. Ramachandran Ms. Poorva Saigal Mr. Shubham Arya for R-5

## **ORDER**

As the matter was not reached, post this matter for hearing on <u>16.07.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt